

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :20/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/14887/2026 BLAPL/5066/2026	NILAKANT @ NILAKANTHA BARIK @ MUNDHA VS STATE OF ODISHA	DEBI PRASAD DALAI VS	BANGRIPOSI /318 /2025 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000066/2026
2	D-BLAPL/14773/2026 BLAPL/5067/2026	SOMANATH BEHERA @ SOMU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PURIGHAT /106 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000073/2026
3	D-BLAPL/14780/2026 BLAPL/5068/2026	RAKHI @ RAJKISOR @ RAJKISHOR SAGADIA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	DHARAMGARH /147 /2026 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000264/2026
4	D-BLAPL/14783/2026 BLAPL/5069/2026	PRAKASH RANA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHARMASALA /602 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001899/2025
5	D-BLAPL/13196/2026 BLAPL/5070/2026	DEBASISH PRAHARAJ @ NANTU VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	TALASARI MARINE /33 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000098/2025
6	D-BLAPL/13669/2026 BLAPL/5071/2026	NIHAR RANJAN HATI @ PAPU VS STATE OF ODISHA	ASIT KUMAR JENA VS	INDUSTRIAL ESTATE PS /267 /2025 2ND A.D.J.,KHURDA(Khordha ) TR/0000131/2025
7	D-BLAPL/14792/2026 BLAPL/5072/2026	MUNA @ PRASANTA PATRA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHAULIAGANJA /217 /2026 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000656/2026
8	D-BLAPL/14094/2026 BLAPL/5073/2026	AKASH JAGADALA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BIRMAHARAJPUR /23 /2026 SPECIAL JUDGE (POCSO), SONEPUR(Sonepur) Spl/0000002/2026
9	D-BLAPL/14127/2026 BLAPL/5074/2026	PUSHPA PUJARI @ PUJHARI VS STATE OF ODISHA	DHANANJAYA MUND VS	MAIDALPUR /45 /2025 A.D.J.,NAWARANGPUR(Nabarangapur ) CT/0000047/2025
10	D-BLAPL/14554/2026 BLAPL/5075/2026	KARUNAKAR KABI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALIAPAL /88 /2026 J.M.F.C.,BASTA(Baleshwar) CT/0000246/2026
11	D-BLAPL/14785/2026 BLAPL/5076/2026	SUNIL DALAI VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /151 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000424/2026

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12	D-BLAPL/14555/2026 BLAPL/5077/2026	KABI CHANDRA SETHY @ PRABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /9 /2010 A.D.J.,BHANJANAGAR(Ganjam) ST/0000153/2025
13	D-BLAPL/14248/2026 BLAPL/5078/2026	BHAKTABANDHU MAJHI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHHENDIPADA /56 /2013 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000032/2013
14	D-BLAPL/14815/2026 BLAPL/5079/2026	BHAGIRATHI MALLIK @ RAKA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	//0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000017/2026
15	D-BLAPL/14269/2026 BLAPL/5080/2026	SK. FAYAJUDDIN VS STATE OF ODISHA	SUBHALAXMI PANDA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000034/2026
16	D-BLAPL/14663/2026 BLAPL/5081/2026	RABI RAO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /466 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000746/2025
17	D-BLAPL/14669/2026 BLAPL/5082/2026	ROUNAK DUBEY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000112/2025
18	D-BLAPL/14819/2026 BLAPL/5083/2026	VISHNU SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000023/2026
19	D-BLAPL/14687/2026 BLAPL/5084/2026	MIHIRA PADHAN VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	KANKADAHAD /85 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000485/2026
20	D-BLAPL/14745/2026 BLAPL/5085/2026	RAHUL GOCHHAYAT VS STATE OF ODISHA	PRABIN DAS VS	NIALI /298 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000108/2025
21	D-BLAPL/14690/2026 BLAPL/5086/2026	MANAS KHANDAYATRAY VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000001/2026
22	D-BLAPL/14821/2026 BLAPL/5087/2026	BELARSEN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRMAHARAJPUR /98 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000047/2026
23	D-BLAPL/14691/2026	RAMESH MAJHI	DUSHMANTA SAHOO	PATTAPUR (DIGAPAHANDI) /371 /2025

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	BLAPL/5088/2026	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
24	D-BLAPL/14802/2026 BLAPL/5089/2026	KUNU @ NARAYAN PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	Spl/000044/2025 BRAHMAGIRI /19 /2026 SPECIAL JUDGE, PURI(Puri)
25	D-BLAPL/14692/2026 BLAPL/5090/2026	BHAGYADHAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	TR/000037/2026 KHAMAR /517 /2025 A.D.J.,TALCHER(Anugul )
26	D-BLAPL/14696/2026 BLAPL/5091/2026	PRAHALLAD PARIDA @ PAHALI VS STATE OF ODISHA	SAMARESH PATTANAIAK VS	CT/000064/2026 KUJANGA /353 /2025 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats)
27	D-BLAPL/14702/2026 BLAPL/5092/2026	BINESH DIGAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	Spl/000018/2025 MUDANPUR RAMPUR /14 /2026 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna)
28	D-BLAPL/14704/2026 BLAPL/5093/2026	MUDUTA @ MUDURA MUTHAMAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	Spl/000004/2026 CHANDRAPUR /12 /2024 A.D.J.,CUM SPECIAL JUDGE,BISSAMPUR
29	D-BLAPL/14826/2026 BLAPL/5094/2026	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/000031/2024 TALCHER TOWN /290 /2025 A.D.J.,TALCHER(Anugul )
30	D-BLAPL/14746/2026 BLAPL/5095/2026	RAKSHI MEHER VS STATE OF ODISHA(VIG.)	SARAT KUMAR JENA VS	CT/000023/2026 SAMBALPUR VIGILANCE /5 /2026 SPECIAL JUDGE(VIG),BARGARH(Bargarh)
31	D-BLAPL/14457/2026 BLAPL/5096/2026	SURENDRA KUMAR DAS @ UNALU VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	GR/000002/2026 KHANDAGIRI P.S. /832 /2025 3RD A.D.J., BHUBANESWAR(Khordha )
32	D-BLAPL/13332/2026 BLAPL/5097/2026	BHASKAR HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TR/0000694/2025 KOTPAD /59 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput)
33	D-BLAPL/13557/2026 BLAPL/5098/2026	BISWANATH MAHARANA @ GUDU VS STATE OF ODISHA	ANUPAM RATH VS	Spl/000027/2026 BALIAPANDA /147 /2025 1ST A.D.J., PURI(Puri)
34	D-BLAPL/14828/2026 BLAPL/5099/2026	CHANDU @ CHANDRAMANI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ST/000028/2025 BIKRAMPUR FCI /120 /2025 A.D.J.,TALCHER(Anugul )

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35	D-BLAPL/14829/2026 BLAPL/5100/2026	STATE OF ODISHA DEEPAK @ PRASANTA KUMAR DEEP VS STATE OF ODISHA	SITIKANT MISHRA VS	CT/0000163/2025 G.R.P.S. (TITILAGARH) /38 /2026 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000142/2026
36	D-BLAPL/15108/2026 BLAPL/5101/2026	STATE OF ODISHA SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	EOW,BHUBANESWAR /12 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000101/2023
37	D-BLAPL/14708/2026 BLAPL/5102/2026	STATE OF ODISHA SUJIT MAJHI VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /82 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000013/2024
38	D-BLAPL/14711/2026 BLAPL/5103/2026	STATE OF ODISHA GABRELLA @ GABRIL LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /88 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000084/2024
39	D-BLAPL/14830/2026 BLAPL/5104/2026	STATE OF ODISHA ARABINDA MOHANTY @ RUNA VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI SADAR /32 /2026 DISTRICT & SESSIONS JUDGE ,PHULBA ST/0000048/2026
40	D-BLAPL/14713/2026 BLAPL/5105/2026	STATE OF ODISHA SHARUKH PALO @ SHARUKH KHAN PAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /152 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000071/2025
41	D-BLAPL/14833/2026 BLAPL/5106/2026	STATE OF ODISHA BIBHISAN GOND @ BIBISAN GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /142 /2023 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000154/2023
42	D-BLAPL/14834/2026 BLAPL/5107/2026	STATE OF ODISHA DHIRAJ LAICHAN @ TUKU VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000090/2026
43	D-BLAPL/13961/2026 BLAPL/5108/2026	STATE OF ODISHA SANJUKTA MALLICK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	TUMUDIBANDHA /52 /2026 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000064/2026
44	D-BLAPL/14869/2026 BLAPL/5109/2026	STATE OF ODISHA SHAIKH MOHAMMAD FAWAD @ S.F MOHAMMAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000003/2026
45	D-BLAPL/14727/2026 BLAPL/5110/2026	STATE OF ODISHA ANSHUMAN CHOUDHURY @ ANSUMAN CHOUDHURY VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	NIMAKHANDI /361 /2025 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000048/2026

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46	D-BLAPL/14738/2026 BLAPL/5111/2026	NAGA @ SUDHIR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /136 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000569/2026
47	D-BLAPL/14744/2026 BLAPL/5112/2026	DIBYA @ DIBYARANJAN BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SAMBALPUR TOWN /212 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001554/2025
48	D-BLAPL/14878/2026 BLAPL/5113/2026	DINA PINGUA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /59 /2010 A.D.J.,ANANDAPUR(Kendujhar) ST/0000014/2026
49	D-BLAPL/14874/2026 BLAPL/5114/2026	DEBASISH SAMAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj 2(A)CC/0000004/2026
50	D-BLAPL/14749/2026 BLAPL/5115/2026	DIBYA @ DIBYARANJAN BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHARMAL /87 /2025 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000391/2025
51	D-BLAPL/14751/2026 BLAPL/5116/2026	SK. INSAN @ PAPUR @ ESHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /144 /2026 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000270/2026
52	D-BLAPL/14880/2026 BLAPL/5117/2026	RABINDRA @ RASMIRANJAN BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /375 /2024 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000518/2024
53	D-BLAPL/14876/2026 BLAPL/5118/2026	BAISING DEOGAM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /248 /2025 A.D.J.,ANANDAPUR(Kendujhar) ST/0000001/2026
54	D-BLAPL/14823/2026 BLAPL/5119/2026	ARUN KUMAR JENA VS STATE OF ODISHA	RAKESH BEHERA VS	MALKANGIRI /399 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000109/2024
55	D-BLAPL/14730/2026 BLAPL/5120/2026	SANKAR PRASAD GOUDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	GOLANTHARA (BERHAMPUR) /30 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000098/2026
56	D-BLAPL/14734/2026 BLAPL/5121/2026	NIKHIL ADABARIA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SONEPUR /117 /2026 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000034/2026
57	D-BLAPL/14042/2026	AJAY NAIK	SUSANTA KUMAR BARAL	KASHIPUR /54 /2025

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	BLAPL/5122/2026	VS STATE OF ODISHA	VS	DIST.& SESSIONS JUDGE,RAYAGADA(CT/0000032/2025
58	D-CMAPL/22716/2026 CMAPL/81/2026	DURYODHAN PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// ( //
59	D-CMP/22919/2026 CMP/881/2026	MOHAN SAHU VS PRADEEP SAHU	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CS/0000161/2009
60	D-CMP/21885/2026 CMP/882/2026	PANKAJ NALINI DAVID VS HARLOD THOMAS DAVID	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam IA/0000034/2026
61	D-CMP/21969/2026 CMP/883/2026	SIBANI BEHERA VS KANAKALATA SAHOO	NARAYAN PRASAD PARIJA VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000001/2013
62	D-CMP/23645/2026 CMP/884/2026	GADADHAR MISHRA VS BIRAJA DEVI	SWARUP KUMAR PATNAIK VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Ma TS/0000155/1994
63	D-CMP/23064/2026 CMP/885/2026	AJAY KUMAR RATH VS RADHARANI RATH	SAMIR KUMAR MISHRA,(SR. ADV.) VS	// A.D.J.,UDALA(Mayurbhanj) Fao/0000016/2025
64	D-CMP/22641/2026 CMP/886/2026	PRANATI MOHANTY VS DILLIP KUMAR SAMANTRAY	SRINIBASH SATAPATHY VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000058/2022
65	D-CMP/23827/2026 CMP/887/2026	LAXMIKANTA BOSE VS NIREN KUMAR BOSE	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendr IA/0000080/2026
66	D-CMP/21923/2026 CMP/888/2026	GADADHAR SARAN VS BHARATI DASH	KALPATARU MISHRA VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur ) EC/0000006/2014
67	D-CONTC/16423/2026 CONTC/3139/2026	PURNA CHANDRA PRUSTY VS DR. N.THIRUMALLA NAIK, I.A.S.	ADV. VS	// ( //
68	D-CONTC/16427/2026 CONTC/3140/2026	SANTOSH KUMAR MOHAPATRA VS	ADV. VS	// (

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69	D-CONTC/16432/2026 CONTC/3141/2026	DR. N.THIRUMALLA NAIK, I.A.S. RAJESWARI SAHOO VS ARVIND AGRAWAL, I.A.S	ADV. VS	// // ()
70	D-CONTC/16475/2026 CONTC/3142/2026	SITANATH MISHRA VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
71	D-CONTC/16487/2026 CONTC/3143/2026	SUBASH CHANDRA ROUSTRAY VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
72	D-CONTC/16497/2026 CONTC/3144/2026	DUKHISHYAM PRADHAN VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS	// // ()
73	D-CONTC/20217/2026 CONTC/3145/2026	ANIL KUMAR PATTANAIAK VS CHANCHAL RANA, I.A.S	ADV. VS	// // ()
74	D-CONTC/22778/2026 CONTC/3146/2026	SANJUKTA ROUT VS PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER, KENDRAPARA	ADV. VS	// // ()
75	D-CONTC/22783/2026 CONTC/3147/2026	CHANDRASEKHAR PARIDA VS BALMUKUNDA BHUYAN,DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV. VS	// // ()
76	D-CONTC/22890/2026 CONTC/3148/2026	ARJUN PARIDA VS SANTOSH PAIKARAY, INSPECTOR IN CHARGE, NIMAPARA P.S.	ADV. VS	// // ()
77	D-CONTC/16426/2026 CONTC/3149/2026	SABYASACHI PARIDA VS LAXMANA BHOI , DISTRICT EDUCATION OFFICER, KORAPUT	MANORANJAN PADHY VS	// // ()
78	D-CONTC/16499/2026 CONTC/3150/2026	SOMANATH CHOUDHURY VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS	// // ()
79	D-CONTC/16535/2026 CONTC/3151/2026	RABINARAYANA SAHOO VS PREMJEET NAYAK, IAS	ADV. VS	// // ()

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80	D-CONTC/23628/2026 CONTC/3152/2026	ARABINDA JENA VS RABINARAYAN ACHARYA, BLOCK DEVELOPMENT OFFICER, MAHAKALPARA	ADV VS	// 0 //
81	D-CONTC/23828/2026 CONTC/3153/2026	PRASANTA KUMAR SAMANTARAY VS SNIGDHA SRADHANJALI BEHERA, TAHASILDAR, ERSAMA, JAGATSINGHPUR	ADV. VS	// 0 //
82	D-CONTC/17441/2026 CONTC/3154/2026	NABAGHANA SWAIN VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
83	D-CONTC/21445/2026 CONTC/3155/2026	DILLPI KUMAR MOHAPATRA VS GIRISH S.N., I.A.S	ADV. VS	// 0 //
84	D-CONTC/22120/2026 CONTC/3156/2026	NARAYAN SAHOO VS GAURAV BHARADWAJ, DEPUTY GENERAL MANAGER, DISCIPLINARY AUTHORITY, KOLKATA	TUSHAR KANTA NAYAK VS	// 0 //
85	D-CONTC/23166/2026 CONTC/3157/2026	PRAMOD KUMAR MISHRA VS SACHIN RAMCHANDRA JADHAV, IAS	ADV. VS	// 0 //
86	D-CONTC/23168/2026 CONTC/3158/2026	NITYANANDA NAYAK VS ABDAAL M AKHTAR, IAS	ADV. VS	// 0 //
87	D-CONTC/14583/2026 CONTC/3159/2026	RASHMITA NAYAK VS SMRUTIRANJAN MOHANTY, IIC, DHAULI PS	PABITRA KUMAR NAYAK VS	// 0 //
88	D-CONTC/15572/2026 CONTC/3160/2026	KIRTI KOUSIK PRIYADARSHI VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //
89	D-CONTC/16314/2026 CONTC/3161/2026	MANAGING COMMITTEE OF GADIBRAHMA GIRLS HIGH SCHOOL, KHURDA VS DR.N.THURUMALLA NAIK, I.A.S	ADV. VS	// 0 //
90	D-CONTC/18504/2026 CONTC/3162/2026	BIKRAM BIHARI ROUT VS HIMANSHU SEKHAR GIRI, TAHASILDAR, KANAS, PURI	ADV. VS	// 0 //
91	D-CONTC/20278/2026	SRIKUMAR SUNDARY	ADV	//

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	CONTC/3163/2026	VS CHANCHAL RANA,IAS	VS	() //
92	D-CONTC/20726/2026 CONTC/3164/2026	NARAYAN SWAIN VS BIRENDRA KARKARA, DIRECTOR, OF SECONDARY EDUCATION, ODISHA	ADV. VS	// ()
93	D-CRLA/12057/2026 CRLA/447/2026	B.KARTIK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	CANTONMENT ROAD /172 /2025 AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttack) Spl/0000110/2025
94	D-CRLA/11957/2026 CRLA/448/2026	SATYAJIT BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR TOWN /260 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000047/2025
95	D-CRLA/12754/2026 CRLA/449/2026	DR.PARAMESWAR SINGH VS STATE OF ODISHA	PRASANT KISHORE RAY VS	BARIPADA TOWN /360 /2020 A.D.J.,BARIPADA(Mayurbhanj) Spl/0000037/2020
96	D-CRLA/14096/2026 CRLA/450/2026	KAILASH DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	BANAPUR P.S. /172 /2018 ASST. SESSIONS JUDGE,BANPUR(Khordha) ST/0000007/2019
97	D-CRLA/12008/2026 CRLA/451/2026	SAROJ KUMAR GURU VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	FATEGARH /14 /2017 A.D.J.,NAYAGARH(Nayagarh ) ST/0000065/2017
98	D-CRLA/13934/2026 CRLA/452/2026	SULOCHANA NAIK @ NIASHA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KHUNTUNI /98 /2021 A.D.J.,ATHAGARH(Cuttack) ST/0000076/2022
99	D-CRLA/14743/2026 CRLA/453/2026	BIRANCHI NARAYAN DASH VS STATE OF ODISHA(VIG.)	DIPTI RANJAN MOHAPATRA VS	SAMBALPUR VIGILANCE /6 /2011 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000044/2012
100	D-CRLA/9841/2026 CRLA/454/2026	X (VICTIM) VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BORIGUMMA /16 /2016 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000070/2020
101	D-CRLA/15130/2026 CRLA/455/2026	ASHUTOSH MOHANTY VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BALASORE VIGILANCE /34 /2012 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000031/2012
102	D-CRLA/11814/2026 CRLA/456/2026	PRASANTA SAMAL@BOTALA VS	KULDEEP MOHANTY VS	SIMULIA /378 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore)

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103	D-CRLMA/12664/2026 CRLMA/55/2026	STATE OF ODISHA SURYAKANTI NAYAK VS	BITAS KUMAR SWAIN VS	Spl/0000241/2025 CHAULIAGANJA /202 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000577/2025
104	D-CRLMA/14593/2026 CRLMA/56/2026	STATE OF ODISHA SARALA MANDAL @ BISWAS VS	UMESH CHANDRA DORA VS	MOTU /125 /2024 DISTRICT AND SESSIONS JUDGE,MALAK
105	D-CRLMC/14903/2026 CRLMC/1682/2026	STATE OF ODISHA BANAMALI BEHERA VS	UMA CHARAN MISHRA VS	CRA/0000010/2025 JATNI P.S. /110 /2009 J.M.F.C.,JATNI(Khordha ) GR/0000214/2009
106	D-CRLMC/14573/2026 CRLMC/1683/2026	STATE OF ODISHA PRATAP SAHU VS	MOHAN KUMAR SAHU VS	JARAPADA /146 /2013 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000134/2013
107	D-CRLMC/14844/2026 CRLMC/1684/2026	STATE OF ODISHA KAILASH SIAL @ KAILASH CHANDRA SIAL VS	ARJUNA CHARANA BEHERA VS	SIMULIA /3 /2008 J.M.F.C.,SORO(Baleshwar) CT/0000017/2008
108	D-CRLMC/14336/2026 CRLMC/1685/2026	STATE OF ODISHA MADHABA KHARA VS	MANORANJAN PADHY VS	BOIPARIGUDA /140 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000076/2021
109	D-CRLMC/14519/2026 CRLMC/1686/2026	STATE OF ODISHA GYANRANJAN SWAIN @ GYANARANJAN SWAIN VS	PARTHA SARATHI DAS VS	// S.D.J.M.,PALLAHARA(Anugul ) ICC/0000010/2018
110	D-CRLMC/14892/2026 CRLMC/1687/2026	STATE OF ODISHA BRANCH MANAGER, ICICI BANK LIMITED VS	RAMACHANDRA PANIGRAHY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0006144/2024
111	D-CRLMC/14721/2026 CRLMC/1688/2026	SAI HARMONY PVT. LTD. MANAGING DIRECTOR, ASHOK KUMAR PATTANAIAK MAMATA PATEL VS	SUNIL KUMAR PANDA VS	JHARSUGUDA /37 /2021 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000160/2021
112	D-CRLMC/15045/2026 CRLMC/1689/2026	STATE OF ODISHA DIBASA @ SARBESWAR BEHERA VS	JAMINI KANTA DAS VS	KAMAKHYANAGAR /197 /2009 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR GR/0000531/2009
113	D-CRLMC/14470/2026 CRLMC/1690/2026	STATE OF ODISHA DEBI PRASANNA DWIBEDI VS SUBHASHMITA PANI	NIRANJAN LENKA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADANAGAR CMC/0000070/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/15046/2026 CRLMC/1691/2026	PINKI @ SARMISTHA BEHERA @ PATRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	KAMAKHYANAGAR /197 /2009 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000531/2009
115	D-CRLMC/11609/2026 CRLMC/1692/2026	SARBESWAR@SARAT MUDULI VS STATE OF ORISSA	BIKRAM CHANDRA GHADEI VS	TANGI (KHURDA) /352 /2017 J.M.F.C,TANGI(Khordha ) GR/0000451/2017
116	D-CRLMC/14281/2026 CRLMC/1693/2026	SANTOSH KUMAR PATTANAIAK VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	CHANDAKA P.S. /586 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0003541/2025
117	D-CRLMC/14794/2026 CRLMC/1694/2026	MANOJ KUMAR DEBATA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 ( //
118	D-CRLMC/3376/2026 CRLMC/1695/2026	INDIRA DUTT VS STATE OF ODISHA	OM SWARUP VS	KHARABEL NAGAR P.S. /202 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0004048/2022
119	D-CRLMC/12853/2026 CRLMC/1696/2026	MANISA MANJHARI SAHOO @ MANISHA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	INFOCITY PS /24 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000060/2026
120	D-CRLMC/13627/2026 CRLMC/1697/2026	SOM @ KARTIK BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	BALASORE TOWN /253 /2017 S.D.J.M.,BALASORE(Baleshwar) CT/0002447/2017
121	D-CRLMC/12659/2026 CRLMC/1698/2026	PRASANNA KUMAR PANDA VS MANAS RANJAN BISWAL	BITAS KUMAR SWAIN VS	//0 S.D.J.M.,BHADRAK(Bhadrak ) ICC/0000299/2019
122	D-CRLMC/15195/2026 CRLMC/1699/2026	MANISH MOHAN SHARMA VS DIRECTORATE OF VIGILANCE, ODISHA	ABHISHEK DASH VS	BALASORE VIGILANCE /35 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000035/2009
123	D-CRLMC/13701/2026 CRLMC/1700/2026	FRANCIS SURIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TANGARPALI /176 /2019 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000939/2019
124	D-CRLMC/14278/2026 CRLMC/1701/2026	MANOJ MALIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BARI RAMCHANDRAPUR /84 /2023 JMFC, BARIPAL(Jajapur ) CT/0000486/2023
125	D-CRLMC/14252/2026	TITAN SAHOO	RANJAN KUMAR ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1702/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
126	D-CRLMC/13661/2026 CRLMC/1703/2026	DINESH PRADHAN VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	ICC/0000109/2025 JAGANNATHA PRASAD /137 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC
127	D-CRLMC/14855/2026 CRLMC/1704/2026	SURENDRA NAG VS STATE OF ODISHA	ARIJEET MISHRA VS	GR/0000666/2022 JEYPORE SADAR /135 /2020 SPECIAL JUDGE,JEYPORE(Koraput)
128	D-CRLMP/12455/2026 CRLMP/683/2026	THE INFORMANT VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	TR/0000041/2020 KARANJIA /111 /2026 ( ) //
129	D-CRLMP/14899/2026 CRLMP/684/2026	NIRODH RANJAN PADHI VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	/ /0 ( ) //
130	D-CRLMP/15059/2026 CRLMP/685/2026	AVILIPSA DASH VS STATE OF ODISHA	SK JONED FAIZ VS	/ /0 ( ) //
131	D-CRLREV/3057/2026 CRLREV/380/2026	G.MANIKESWAR RAO@G.MANIKESWA RO. VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 A.D.J., GUNUPUR(Rayagada ) CRA/0000002/2025
132	D-CRLREV/12968/2026 CRLREV/381/2026	GOVINDA KANDHER VS SATYA NARAYAN DALAI	PRATYUSH RANJAN PATNAIK VS	/ /0 2ND A.D.J., BALANGIR(Balangir) CRA/0000001/2025
133	D-CRLREV/14603/2026 CRLREV/382/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /170 /2025 A.D.J.,BARGARH(Bargarh ) Spl/0000019/2025
134	D-CRLREV/14332/2026 CRLREV/383/2026	DHADI MALLIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000067/2026
135	D-FAO/21846/2026 FAO/627/2026	ANJAN KUMAR BEHURA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA
136	D-FAO/20009/2026 FAO/628/2026	MANAGER LEGAL ICICI LOMBARD GENERAL INSURANCE CO LTD.,BHUBANESWAR VS	SIDDHANT SARANGI VS	Gia/0000353/2017 // COMNR.FOR EMPLOYEES COMP./ASST

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-FAO/17149/2026 FAO/629/2026	BINODINI SAHU DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., T.P.HUB,SAMBALPURAYAN BEHARI DAS VS CHAKRADHAR ROUT	VS	EC/0000197/2019 // COMMISSIONER.FOR WORKMENS COM EC/0000012/2021
138	D-FAO/21737/2026 FAO/630/2026	MANAGING COMMITTEE OF ANTARYAMI NILAMANI U.P.(M.E.) SCHOOL, CUTTACKARUN KUMAR DAS 1 VS STATE OF ODISHA	VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001304/2017
139	D-FAO/23413/2026 FAO/631/2026	MANAGING COMMITTEE OF MUNDAPADA HIGH SCHOOL, BOUDH VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000057/2014
140	D-FAO/23420/2026 FAO/632/2026	MANAGING COMMITTEE OF SATYANARAYAN HIGH SCHOOL, SUKAPOKHARI, PURKUNAL KUMAR SWAIN VS STATE OF ODISHA	VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001025/2012
141	D-FAO/21311/2026 FAO/633/2026	SAJAL KUMAR CHAKRABORTY VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000038/2025
142	D-FAO/23052/2026 FAO/634/2026	RABIN KUMAR PADHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000214/2018
143	D-FAO/23390/2026 FAO/635/2026	RADHAGOVINDA U.P. SCHOOL, JAJPUR VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000757/2013
144	D-FAO/23359/2026 FAO/636/2026	GOBARDHAN BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000060/2016
145	D-MACA/21132/2026 MACA/485/2026	ORIENTAL INSURANCE CO. LTD.,BHUBANESWAR VS CHHABIRANI MAHAKUD	PRASANTA KUMAR MAHALI VS	// IST MACT, PURI(Puri) Mac/0000363/2015
146	D-MACA/2257/2026 MACA/486/2026	NARAYAN NAYAK VS SWARNALATA NAYAK	DEBASISH PATNAIK VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU Mac/0000005/2025
147	D-MACA/4445/2026 MACA/487/2026	DEEPA JENA VS MINAKETAN RAY	DEBASISH PATNAIK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000090/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/8085/2026 MACA/488/2026	CHIEF REGIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED, KHURDA VS MINATI BAIDYA	ADAM ALI KHAN VS	// DISTRICT AND SESSIONS JUDGE,MALKA Mac/0000001/2021
149	D-MACA/20355/2026 MACA/489/2026	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD, BHUBANESWAR VS RUPASHREE ROUT	G.P.DUTTA VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000044/2023
150	D-MACA/20297/2026 MACA/490/2026	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS NARASINGH MAJHI	NIBEDITA MOHANTY VS	// 1ST M.A.C.T.,BBSR(Khordha ) Mac/0000162/2021
151	D-MATA/10801/2026 MATA/186/2026	SOURAV CHATTERJEE VS VANDANA PANDEY	SIBA PRASAD SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000365/2023
152	D-MATA/22656/2026 MATA/187/2026	PRATAP CHANDRA SAHOO VS BHANUSMITA SAHOO	NIRANJAN LENKA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000088/2024
153	D-MATA/22691/2026 MATA/188/2026	MADHUSMITA BEHERA VS RATNAMBAR KUMBHAKAR	SOUMYA RANJAN DAS VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000212/2024
154	D-MATA/22985/2026 MATA/189/2026	ARCHANA PANDA VS SANTOSH TRIPATHY	AGNIHOTRA SAHU VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000046/2022
155	D-RPFAM/23015/2026 RPFAM/146/2026	AKSHYA KUMAR SAHOO VS PRATIKSHYA SAHOO	GAJENDRANATH ROUT VS	// JUDGE, FAMILY COURT, DHENKANAL Cp/0000088/2024
156	D-RSA/16682/2026 RSA/263/2026	SUNIL TIRKEY VS BAHALEN TIRKEY	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,SUNDER RFA/0000001/2025
157	D-WA/21344/2026 WA/778/2026	STATE OF ODISHA VS KRUSHNA CHANDRA NAYAK	SABITA RANJAN PATTNAIK,A.G.A VS	// () //
158	D-WA/21425/2026 WA/779/2026	STATE OF ODISHA VS NIRANJANA PRADHAN	SAROJ KUMAR JEE,A.G.A VS	// () //
159	D-WP(C)/15627/2026	SANJEEB KUMAR BEHERA	SURYA NARAYAN SAHU	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16157/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/12930/2026 WP(C)/16158/2026	NARESH NAYAK VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //
161	D-WP(C)/22617/2026 WP(C)/16159/2026	BINATI MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
162	D-WP(C)/22618/2026 WP(C)/16160/2026	SUSANTA KUMAR JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
163	D-WP(C)/22623/2026 WP(C)/16161/2026	SURYAKANTA PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
164	D-WP(C)/21162/2026 WP(C)/16162/2026	SULOCHANA DEI VS UNION OF INDIA	SALYADU ANIL KUMAR DORA VS	// 0 //
165	D-WP(C)/23076/2026 WP(C)/16163/2026	AJAYA KUMAR BEHERA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
166	D-WP(C)/23127/2026 WP(C)/16164/2026	MANAGING COMMITTEE OF BUDHIDEVI UCHABIDYAPITHA, GHUDUKAPADAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
167	D-WP(C)/20480/2026 WP(C)/16165/2026	KAJAL KIRAN @ KAJAL KIRAN MISHRA VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
168	D-WP(C)/23153/2026 WP(C)/16166/2026	SITARANI DAS VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //
169	D-WP(C)/21966/2026 WP(C)/16167/2026	HRUSHIKESH BALIARSINGH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
170	D-WP(C)/22274/2026 WP(C)/16168/2026	SUBASH CHANDRA BEHERA VS	AKSHAYA KUMAR DORA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/23179/2026 WP(C)/16169/2026	STATE OF ODISHA SUSANTA KUMAR SETHY VS	NIRAJ KUMAR SETHI VS	// // 0
172	D-WP(C)/22381/2026 WP(C)/16170/2026	STATE OF ODISHA KANAKALATA SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
173	D-WP(C)/22873/2026 WP(C)/16171/2026	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	TUSHAR KANTA NAYAK VS	// // 0
174	D-WP(C)/22615/2026 WP(C)/16172/2026	STATE OF ODISHA ANIL KUMAR MOHANTY VS	BISWABIHARI MOHANTY VS	// // 0
175	D-WP(C)/23227/2026 WP(C)/16173/2026	STATE OF ODISHA NRUSINGHA NATH BEHERA VS	SANJIB MOHANTY VS	// // 0
176	D-WP(C)/21659/2026 WP(C)/16174/2026	THE REGISTRAR, UTKAL UNIVESITY, BHUBANESWAR ARUN KUMAR BARIK VS	SRIKANTA KUMAR NATH VS	// // 0
177	D-WP(C)/21973/2026 WP(C)/16175/2026	STATE OF ODISHA SATYANAND BHOI VS	SUBHADUTTA ROURAY VS	// // 0
178	D-WP(C)/23300/2026 WP(C)/16176/2026	STATE OF ODISHA GUDLA SATISH VS	ANKITA MUKHERJI VS	// // 0
179	D-WP(C)/23075/2026 WP(C)/16177/2026	COLLECTOR, KORAPUT SASMITA PARIDA VS	GYANA RANJAN SETHI VS	// // 0
180	D-WP(C)/23511/2026 WP(C)/16178/2026	STATE OF ODISHA KESHAB CHANDRA BEHERA VS	BIYOTKESH MOHANTY VS	// // 0
181	D-WP(C)/23647/2026 WP(C)/16179/2026	STATE OF ODISHA PRATIKSHA MISHRA VS	BIKRAM KESHARI SAHU VS	// // 0
		CHAIRMAN, ODISHA PUBLIC SERVICE COMMISSION (OPSC), CUTTACK		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/23644/2026 WP(C)/16180/2026	SUBAS CHANDRA DAS VS UCO BANK, BALASORE	ANSHUMAN DAS VS	// 0 //
183	D-WP(C)/23526/2026 WP(C)/16181/2026	SATYANARAYAN PADHY VS COMMISSIONER OF STATE TAX, ODISHA, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
184	D-WP(C)/23380/2026 WP(C)/16182/2026	CANARA BANK, PARADEEP II BRANCH, JAGATSINGHPUR VS DEPUTY DIRECTOR(REVENUE) E.S.I.C, BHUBANESWAR	AMIYA KUMAR MISHRA VS	// 0 //
185	D-WP(C)/22500/2026 WP(C)/16183/2026	PRATAP KUMAR RATH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
186	D-WP(C)/23667/2026 WP(C)/16184/2026	BINAPANI MISHRA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
187	D-WP(C)/22305/2026 WP(C)/16185/2026	PRAVAKAR PANIGRAHI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
188	D-WP(C)/22380/2026 WP(C)/16186/2026	PABITRA MOHAN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/19938/2026 WP(C)/16187/2026	SANJULATA PRADHAN @ MISHRA VS SATYABHAMA MISHRA	GOKHA BEHERA VS	// 0 //
190	D-WP(C)/20477/2026 WP(C)/16188/2026	RAMA SUNDARI SAMAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
191	D-WP(C)/23777/2026 WP(C)/16189/2026	BHARAT CHANDRA BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
192	D-WP(C)/22842/2026 WP(C)/16190/2026	MANASI DAS VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
193	D-WP(C)/21331/2026	GYANARANJAN SAHOO	JYOTIRMAY GUPTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16191/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/22626/2026 WP(C)/16192/2026	SANJAY KUMAR MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
195	D-WP(C)/22844/2026 WP(C)/16193/2026	CHANDRASEKHAR ROUT VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
196	D-WP(C)/22858/2026 WP(C)/16194/2026	MADAN MOHAN MALLICK VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
197	D-WP(C)/22847/2026 WP(C)/16195/2026	LOKANATH RATH VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
198	D-WP(C)/22851/2026 WP(C)/16196/2026	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
199	D-WP(C)/23344/2026 WP(C)/16197/2026	JUDHISTIR MALLIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
200	D-WP(C)/23544/2026 WP(C)/16198/2026	SUBASH CHANDRA MUDULI VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
201	D-WP(C)/21471/2026 WP(C)/16199/2026	SNEHAPRAVA PATI VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
202	D-WP(C)/23597/2026 WP(C)/16200/2026	SANJIB KUMAR NAIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
203	D-WP(C)/23562/2026 WP(C)/16201/2026	DHIRENDRA NATH MALLICK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
204	D-WP(C)/23456/2026 WP(C)/16202/2026	MUKESH KUMAR AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// 0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :20/05/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/23278/2026 WP(C)/16203/2026	STATE OF ODISHA AMULYA KUMAR BEHERA VS TAHASILDAR, JAJPUR	DEBASHIS NANDA VS	// // 0 //
206	D-WP(C)/21777/2026 WP(C)/16204/2026	ANJAN KUMAR MAHANTA VS UNION OF INDIA	KABIR KUMAR JENA VS	// 0 //
207	D-WP(C)/22518/2026 WP(C)/16205/2026	ITEERAKHA MALLICK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
208	D-WP(C)/23188/2026 WP(C)/16206/2026	JAYA PRAKASH SAHU VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
209	D-WP(C)/21658/2026 WP(C)/16207/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
210	D-WP(C)/22852/2026 WP(C)/16208/2026	RAJENDRA KUMAR JENA VS STATE OF ODISHA	MAHAMMAD FARADISH VS	// 0 //
211	D-WP(C)/23117/2026 WP(C)/16209/2026	SANGRAM KESHARI PALAI VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	// 0 //
212	D-WP(C)/22790/2026 WP(C)/16210/2026	LAXMAN BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
213	D-WP(C)/21677/2026 WP(C)/16211/2026	PRABHATI KUMARI PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
214	D-WP(C)/22794/2026 WP(C)/16212/2026	AMBIKA ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
215	D-WP(C)/23334/2026 WP(C)/16213/2026	MILU BHOI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/21642/2026 WP(C)/16214/2026	NIRUPAMA KAR VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
217	D-WP(C)/21623/2026 WP(C)/16215/2026	SASMITA KUMARI PATRA VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //
218	D-WP(C)/21476/2026 WP(C)/16216/2026	PATRAS ORAM VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
219	D-WP(C)/22911/2026 WP(C)/16217/2026	IZA SATAPATHY VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
220	D-WP(C)/23309/2026 WP(C)/16218/2026	MITRABHANU SUBUDHI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
221	D-WP(C)/23109/2026 WP(C)/16219/2026	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
222	D-WP(C)/23055/2026 WP(C)/16220/2026	BHAIRAB CHANDRA MEHER VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
223	D-WP(C)/21479/2026 WP(C)/16221/2026	KAMALIKA BANARJEE VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
224	D-WP(C)/23206/2026 WP(C)/16222/2026	M. KESHAB REDDY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
225	D-WP(C)/21496/2026 WP(C)/16223/2026	SARAT CHANDRA DAS VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
226	D-WP(C)/23059/2026 WP(C)/16224/2026	SURYA KANTA PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
227	D-WP(C)/21499/2026	DR. BIJAN KUMAR MAHALI @ BIJAN MAHALI	BISWAJIT SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16225/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/19993/2026 WP(C)/16226/2026	UNION OF INDIA VS BHARAT CHANDRA ROUT	ABHISHEK MOHANTY VS	// 0 //
229	D-WP(C)/21583/2026 WP(C)/16227/2026	BRAMHANANDA TARAI VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES	SUBASH CHANDRA PUSPALAKA VS	// 0 //
230	D-WP(C)/21597/2026 WP(C)/16228/2026	KAMALAKANTA NAYAK VS THE STATE TAX OFFICER, MAYURBHANJ CIRCLE,BALASORE	UPASANA BAL VS	// 0 //
231	D-WP(C)/18193/2026 WP(C)/16229/2026	DHANESWAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/21616/2026 WP(C)/16230/2026	DAMODAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
233	D-WP(C)/21607/2026 WP(C)/16231/2026	KAMALAKANTA NAYAK VS THE ADDITIONAL CT AND GST OFFICER, MAYURBHANJ CIRCLE,BALASORE	UPASANA BAL VS	// 0 //
234	D-WP(C)/21618/2026 WP(C)/16232/2026	NAMITA MANGARAJ VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
235	D-WP(C)/19442/2026 WP(C)/16233/2026	HRUSIKESH LENKA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
236	D-WP(C)/22768/2026 WP(C)/16234/2026	MAMINI PANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
237	D-WP(C)/21610/2026 WP(C)/16235/2026	RATTAN LAL LOHRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
238	D-WP(C)/23848/2026 WP(C)/16236/2026	KANDHA SATAPATHY VS	BAIBASWATA PANIGRAHI VS	// 0

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239	D-WP(C)/22871/2026 WP(C)/16237/2026	COMMISSIONER OF ENDOWMENTS, ODISHA LOHIT RANJAN MOHANTA VS PUNJAB NATIONAL BANK, NEW DELHI	M/S.SOUMYAJYOTI BISWAL, A. MOHANTY, R. RAY, S/SENAPATI, S.K. JAJODIA, R. DAS, A. G PRAFULLA KUMAR MOHAPATRA VS	// 0 //
240	D-WP(C)/23855/2026 WP(C)/16238/2026	MANGALDAN KACHIM VS THE STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //
241	D-WP(C)/23506/2026 WP(C)/16239/2026	BISWAJIT BISWAL VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //
242	D-WP(C)/22863/2026 WP(C)/16240/2026	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	ASHWARYA DASH VS	// 0 //
243	D-WP(C)/21989/2026 WP(C)/16241/2026	BASUDEV DASH VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
244	D-WP(C)/23874/2026 WP(C)/16242/2026	DR. RAJAT KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
245	D-WP(C)/22880/2026 WP(C)/16243/2026	JABIR ALI KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
246	D-WP(C)/22879/2026 WP(C)/16244/2026	RAJU KUMAR SINGH VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
247	D-WP(C)/22902/2026 WP(C)/16245/2026	SANJAY SAHOO VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
248	D-WP(C)/22448/2026 WP(C)/16246/2026	GIRIJA NANDAN SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
249	D-WP(C)/23097/2026 WP(C)/16247/2026	SATYAJIT UPADHYAYA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/22517/2026 WP(C)/16248/2026	RADHESHYAM MEHER VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
251	D-WP(C)/23368/2026 WP(C)/16249/2026	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	ABHASH GARNAIK VS	// 0 //
252	D-WP(C)/23060/2026 WP(C)/16250/2026	PRAVAKAR BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
253	D-WP(C)/22525/2026 WP(C)/16251/2026	ER. SASANKA SEKHAR DALABEHERA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
254	D-WP(C)/23443/2026 WP(C)/16252/2026	PRIYADARSHINI MISHRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
255	D-WP(C)/22544/2026 WP(C)/16253/2026	DHARANI SETHI VS R.T.O, DHENKANAL	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
256	D-WP(C)/21011/2026 WP(C)/16254/2026	MANORANJAN PATRA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
257	D-WP(C)/23120/2026 WP(C)/16255/2026	SUJEET KUMAR DAS VS STATE OF ODISHA	BISWA MOHAN PATTANAİK (2) VS	// 0 //
258	D-WP(C)/22592/2026 WP(C)/16256/2026	MAUSUMI DALAI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
259	D-WP(C)/21179/2026 WP(C)/16257/2026	SWATI RANJANA SABAT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
260	D-WP(C)/22193/2026 WP(C)/16258/2026	LIPIKA CHOUDHURY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
261	D-WP(C)/23062/2026	BALAKRUSHNA POLAI	SAMIR KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16259/2026	VS NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT(NABARD), MUMBAI	VS	0 //
262	D-WP(C)/23000/2026 WP(C)/16260/2026	BHABANI SHANKAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
263	D-WP(C)/22910/2026 WP(C)/16261/2026	NARAHARI MAHANTA VS M/S.ORISSA SPONGE IRON AND STEEL LTD., (FORMERLY M/S.ORISSA SPONGE IRON LTD.) , KEONJHAR	RAMESH SAHOO VS	// 0 //
264	D-WP(C)/23879/2026 WP(C)/16262/2026	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
265	D-WP(C)/22680/2026 WP(C)/16263/2026	PRASANTA KUMAR SA VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //
266	D-WP(C)/22848/2026 WP(C)/16264/2026	SATCHIDANANDA NAYAK VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
267	D-WP(C)/10471/2026 WP(C)/16265/2026	MADAN MOHAN DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
268	D-WP(C)/17294/2026 WP(C)/16266/2026	SAI MAHI MINERALS,BOINDA ,HANDAPA,ANGUL VS COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST,CUTTACK	JAGAMOHAN PATTANAIAK VS	// 0 //
269	D-WP(C)/22850/2026 WP(C)/16267/2026	NINUMA DEVI @ PADHI VS STATE OF ODISHA	MAHAMMED FARADISH VS	// 0 //
270	D-WP(C)/22646/2026 WP(C)/16268/2026	M/S DASHARATH SAHOO, JAGATSINGHPUR VS EMPLOYEES STATE INSURANCE CORPORATION (E.S.I.C) BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //
271	D-WP(C)/23622/2026 WP(C)/16269/2026	SURYA NARAYAN SUBUDHI VS SUNANDA PATRA	SUJATA JENA,SR.ADV. VS	// 0 //
272	D-WP(C)/22671/2026 WP(C)/16270/2026	JAYACHANDRA BEHERA VS	BIPLABA MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/23507/2026 WP(C)/16271/2026	STATE OF ODISHA KASTURI SAHOO VS	SOURAV SUMAN BHUYAN VS	// // ()
274	D-WP(C)/22409/2026 WP(C)/16272/2026	STATE OF ODISHA PRATAP KUMAR PATI VS	BIBHUTI BHUSAN MISHRA VS	// // ()
275	D-WP(C)/13281/2026 WP(C)/16273/2026	STATE OF ODISHA NILIMA RANI PANDIT VS	SANDHYARANI PANI VS	// // ()
276	D-WP(C)/22774/2026 WP(C)/16274/2026	STATE OF ODISHA PRANATI KUMARI TRIPATHY VS	CHINMAYI TRIPATHY VS	// // ()
277	D-WP(C)/22062/2026 WP(C)/16275/2026	STATE OF ODISHA BENUDHAR JENA VS	JAJATI KESHARI KHUNTIA VS	// // ()
278	D-WP(C)/9456/2026 WP(C)/16276/2026	STATE OF ODISHA HDB FINANCIAL SERVICES LTD., KHURDA VS	MANAS RANJAN KHATUA VS	// // ()
279	D-WP(C)/17698/2026 WP(C)/16277/2026	STATE OF ODISHA BHASKAR SETHI @ BHASKAR CHANDRA SETHY VS	DIGAMBAR SETHI VS	// // ()
280	D-WP(C)/22904/2026 WP(C)/16278/2026	STATE OF ODISHA THE DIRECTOR, (M AND HS) STEEL AUTHORITY OF INDIA LTD, ROURKELA, VS	SUNDAR BORO DASMOHAPATRA VS	// // ()
281	D-WP(C)/9459/2026 WP(C)/16279/2026	SANATAN GOCHHAYAT HDB FINANCIAL SERVICES LTD., KHURDA VS	MANAS RANJAN KHATUA VS	// // ()
282	D-WP(C)/22938/2026 WP(C)/16280/2026	STATE OF ODISHA SK.ASIF ALI VS	ARIJEET MISHRA VS	// // ()
283	D-WP(C)/22136/2026 WP(C)/16281/2026	UNION OF INDIA BADRUL ALAM KHAN VS	PRITAM KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/19404/2026 WP(C)/16282/2026	SUBODHA KUMAR NAYAK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
285	D-WP(C)/23185/2026 WP(C)/16283/2026	UDAYA SAND VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
286	D-WP(C)/22799/2026 WP(C)/16284/2026	BICHITRANANDA LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	D-WP(C)/23393/2026 WP(C)/16285/2026	JEEBAN KUMAR NANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
288	D-WP(C)/23860/2026 WP(C)/16286/2026	SURYAKANTA PRADHAN VS TP CENTRAL ODISHA DISTRIBUTION LIMITED (TPCODL), BHUBANESWAR	BISWAJIT RANJAN TRIPATHY VS	// 0 //
289	D-WP(C)/23872/2026 WP(C)/16287/2026	TRAILOKYANATH SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
290	D-WP(C)/22895/2026 WP(C)/16288/2026	DR.DEEPAK RAUTRAY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
291	D-WP(C)/23398/2026 WP(C)/16289/2026	NILARATNA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
292	D-WP(C)/23400/2026 WP(C)/16290/2026	SRIRAM DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
293	D-WP(C)/22992/2026 WP(C)/16291/2026	ABHAY SAMAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
294	D-WP(C)/23128/2026 WP(C)/16292/2026	DURGA CHARAN MURUDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
295	D-WP(C)/23857/2026	DR. JENEETA BAA	AVIJIT MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/16293/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/23401/2026 WP(C)/16294/2026	DURGA PRASAD DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
297	D-WP(C)/23160/2026 WP(C)/16295/2026	ARJUN KUMAR SWAIN VS UNION OF INDIA	RANJAN KUMAR NAYAK VS	// 0 //
298	D-WP(C)/22994/2026 WP(C)/16296/2026	SITARANI BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
299	D-WP(C)/22520/2026 WP(C)/16297/2026	AMIT KUMAR VS UNION OF INDIA	SUBHAM AGRAWAL VS	// 0 //
300	D-WP(C)/23805/2026 WP(C)/16298/2026	CHITTARANJAN PANIGRAHI VS ASSISTANT SETTLEMENT OFFICER, BHUBANESWAR	PRAMODA KUMAR MISHRA VS	// 0 //
301	D-WP(C)/21703/2026 WP(C)/16299/2026	SARATA KUMAR DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
302	D-WP(C)/23950/2026 WP(C)/16300/2026	BAIKUNTHA NATH MANSINGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
303	D-WP(C)/23856/2026 WP(C)/16301/2026	GANGADHAR MOHAKUD VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
304	D-WP(C)/23404/2026 WP(C)/16302/2026	SADANANDA PANIGRAHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
305	D-WP(C)/21717/2026 WP(C)/16303/2026	DOCTOR ACQUA PURE, CUTTACK VS THE SUPERITENDING ENGINEER CUM ASSESSING OFFICER, TPCODL, CUTTACK	BIBHUTI KESHARI BISWAL VS	// 0 //
306	D-WP(C)/21612/2026 WP(C)/16304/2026	SABITRI PANDA VS	SATRUGHNA DASH (A) VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/22997/2026 WP(C)/16305/2026	TRILOCHAN PANDA MAHENDRA SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// // 0 //
308	D-WP(C)/23405/2026 WP(C)/16306/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
309	D-WP(C)/23121/2026 WP(C)/16307/2026	SUBRAT KUMAR SAHU VS STATE OF ODISHA	JAMINI KANTA DAS VS	// 0 //
310	D-WP(C)/21791/2026 WP(C)/16308/2026	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
311	D-WP(C)/21735/2026 WP(C)/16309/2026	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
312	D-WP(C)/23174/2026 WP(C)/16310/2026	SHIBA SHANKAR SETH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
313	D-WP(C)/23184/2026 WP(C)/16311/2026	SATYANARAYANA BAG VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
314	D-WP(C)/23228/2026 WP(C)/16312/2026	GAJENDRA BEHURA VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
315	D-WP(C)/21865/2026 WP(C)/16313/2026	SATYANARAYAN DEV PATRA VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// 0 //
316	D-WP(C)/23858/2026 WP(C)/16314/2026	AJAYA KUMAR PATI VS DCB BANK LTD, BHUBANESWAR BRANCH, JHARAPADA	SUMANTA BHUYAN VS	// 0 //
317	D-WP(C)/23063/2026 WP(C)/16315/2026	BAISHNAB CHARAN BHOI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //

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318	D-WP(C)/23176/2026 WP(C)/16316/2026	JANEKA KALET VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
319	D-WP(C)/23181/2026 WP(C)/16317/2026	TRAHIKARA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
320	D-WP(C)/22377/2026 WP(C)/16318/2026	PITAMBAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
321	D-WP(C)/23346/2026 WP(C)/16319/2026	PRADEEP KUMAR PARIDA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, CUTTACK	PRAKASH KUMAR JENA VS	// 0 //
322	D-WP(C)/20260/2026 WP(C)/16320/2026	NALINI JAL VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// 0 //
323	D-WP(C)/22100/2026 WP(C)/16321/2026	SANTOSH KUMAR MOHANTY VS BRANCH MANAGER, BANDHAN BANK BAJRAKABATI ROAD BRANCH, CUTTACK	ABHISHEK MOHANTY VS	// 0 //
324	D-WP(C)/23354/2026 WP(C)/16322/2026	M/S.PRESSELS PVT.LTD., CUTTACK VS ASSISTANT COMMISSIONER, GST AND C.X., CUTTACK-II DIVISION	PRAKASH KUMAR JENA VS	// 0 //
325	D-WP(C)/23767/2026 WP(C)/16323/2026	LIMA KARJI VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
326	D-WP(C)/23817/2026 WP(C)/16324/2026	GHANASHYAM PAGAL VS STATE OF ODISHA	MOHAMMED FARADISH VS	// 0 //
327	D-WP(C)/21934/2026 WP(C)/16325/2026	RAMESH CHANDRA PADHY VS THE SR. DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. ROURKELA	MANAS PATI VS	// 0 //
328	D-WP(C)/20468/2026 WP(C)/16326/2026	BHABANANDA MAZUMDAR VS UNION OF INDIA	DEBADATTA MOHANTY VS	// 0 //
329	D-WP(C)/20694/2026	PURNACHANDRA BARAL	ANUP UDAYA SENAPATI	//

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	WP(C)/16327/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/23254/2026 WP(C)/16328/2026	SRI JAGANNATH INSTITUTE OF PARAMEDICAL SCIENCE, DHENKANAL VS STATE OF ODISHA	ABHISHEK SAHOO VS	// 0 //
331	D-WP(C)/20738/2026 WP(C)/16329/2026	CHANDAN KISHORE MATI VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
332	D-WP(C)/23091/2026 WP(C)/16330/2026	SUSHANTA KUMAR MANDAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
333	D-WP(C)/23845/2026 WP(C)/16331/2026	TAPAN KUMAR NAYAK VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
334	D-WP(C)/20984/2026 WP(C)/16332/2026	BADRINATH PANDA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
335	D-WP(C)/22043/2026 WP(C)/16333/2026	BARUN MANDAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
336	D-WP(C)/23281/2026 WP(C)/16334/2026	MAA BUDHI THAKURANI MULTIPURPOSE PRIMARY FISHERMEN CO-OPERATIVE SOCIETY, PURI VS THE DISTRICT COLLECTOR -CUM- DISTRICT MAGISTRATE, PURI	SUNIL KUMAR PANDA VS	// 0 //
337	D-WP(C)/21691/2026 WP(C)/16335/2026	ASHOK KUMAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
338	D-WP(C)/23445/2026 WP(C)/16336/2026	SANJITA MISHRA VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
339	D-WP(C)/23446/2026 WP(C)/16337/2026	VIKRANT JANI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
340	D-WP(C)/23744/2026 WP(C)/16338/2026	GAURAV JHUNJHUNWALA VS	ASHOK KUMAR SARANGI VS	// 0

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341	D-WP(C)/23810/2026 WP(C)/16339/2026	STATE OF ODISHA RABINDRA NATH MOHANTY VS	DR. JITENDRA KUMAR LENKA VS	// // ()
342	D-WP(C)/23306/2026 WP(C)/16340/2026	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	// // ()
343	D-WP(C)/23870/2026 WP(C)/16341/2026	STATE OF ODISHA PRIYABRATA SWAIN VS	GYANA RANJAN SETHI VS	// // ()
344	D-WP(C)/23867/2026 WP(C)/16342/2026	STATE OF ODISHA ASHOK KUMAR PARIDA VS	SUSHANTA KUMAR MISHRA VS	// // ()
345	D-WP(C)/23850/2026 WP(C)/16343/2026	STATE OF ODISHA PADMAJA SUBHASMITA NANDA VS	SWAPNIL ROY VS	// // ()
346	D-ABLAPL/7329/2026 ABLAPL/5771/2026	STATE OF ODISHA MOHAMMAD NURISH VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
347	D-ABLAPL/12959/2026 ABLAPL/5772/2026	STATE OF ODISHA RUNU PRADHAN VS	NIRAJ KUMAR SETHI VS	// // ()
348	D-ABLAPL/13488/2026 ABLAPL/5773/2026	STATE OF ODISHA AMINA BISOYI VS	JYOTIRMAYA SAHOO VS	// // ()
349	D-ABLAPL/14074/2026 ABLAPL/5774/2026	STATE OF ODISHA PRASANTA BHOI VS	CHIRANJIB ROUT VS	// // ()
350	D-ABLAPL/14636/2026 ABLAPL/5775/2026	STATE OF ODISHA NEERAJ GUPTA VS	RAKESH KUMAR MALLICK VS	// // ()
351	D-ABLAPL/14681/2026 ABLAPL/5776/2026	STATE OF ODISHA LALIT KUMAR BEHERA VS	KSHIROD KUMAR ROUT VS	// // ()
		STATE OF ODISHA		//

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352	D-ABLAPL/12995/2026 ABLAPL/5777/2026	MANJAN BEHERA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	GOVINDPUR /41 /2026 () //
353	D-ABLAPL/14564/2026 ABLAPL/5778/2026	RAJENDRA KUMAR BISWAL VS STATE OF ODISHA	ARUNA NAYAK VS	/ /0 () //
354	D-ABLAPL/13207/2026 ABLAPL/5779/2026	DILLIP KUMAR MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
355	D-ABLAPL/14731/2026 ABLAPL/5780/2026	RAJESH NAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /58 /2026 () //
356	D-ABLAPL/14799/2026 ABLAPL/5781/2026	DIPUN SAMAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADABAZAR /276 /2026 () //
357	D-ABLAPL/14827/2026 ABLAPL/5782/2026	KEDAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /253 /2025 () //
358	D-ABLAPL/13261/2026 ABLAPL/5783/2026	LITUA NAYAK @ BIKASH CHANDRA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /179 /2026 () //
359	D-ABLAPL/13853/2026 ABLAPL/5784/2026	BISWATOSH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /185 /2026 () //
360	D-ABLAPL/13854/2026 ABLAPL/5785/2026	ARATA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /185 /2026 () //
361	D-ABLAPL/14854/2026 ABLAPL/5786/2026	TRUPTA GANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /39 /2026 () //
362	D-ABLAPL/14236/2026 ABLAPL/5787/2026	PURNACHANDRA SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /93 /2026 () //
363	D-ABLAPL/14872/2026	SK. MOSIM	SARTHAK SATAPATHY	JAGATSINGPUR /72 /2026

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	ABLAPL/5788/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/14237/2026 ABLAPL/5789/2026	SAHADEV SAHU VS STATE OF ODISHA	PULAKESH MOHANTY VS	MURIBAHAL /66 /2026 () //
365	D-ABLAPL/14384/2026 ABLAPL/5790/2026	BAPI @ DINABANDHU KHATEI VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	RANPUR /194 /2008 () //
366	D-ABLAPL/14385/2026 ABLAPL/5791/2026	BENIYAMOHAN BEERO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	R.UDAYAGIRI /28 /2023 () //
367	D-ABLAPL/14596/2026 ABLAPL/5792/2026	BIPIN BIHARI PRADHAN @ BIPIN PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	SATYABADI /128 /2026 () //
368	D-ABLAPL/14469/2026 ABLAPL/5793/2026	PRIYANSU SUTAR VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /7 /2026 () //
369	D-ABLAPL/14506/2026 ABLAPL/5794/2026	PINKU RANJAN SWAIN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KUJANGA /535 /2024 () //
370	D-ABLAPL/13619/2026 ABLAPL/5795/2026	SUMITRA PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /255 /2025 () //
371	D-ABLAPL/13966/2026 ABLAPL/5796/2026	JHASKETAN PUTEI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SINDHIKELA PS /64 /2026 () //
372	D-ABLAPL/14597/2026 ABLAPL/5797/2026	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	/ /0 () //
373	D-ABLAPL/14345/2026 ABLAPL/5798/2026	NAMITA SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /93 /2026 () //
374	D-ABLAPL/14404/2026 ABLAPL/5799/2026	GOBINDA BEHERA VS	SHIBANI SHANKAR PRADHAN VS	BALASORE SADAR /61 /2026 ()

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375	D-ABLAPL/14475/2026 ABLAPL/5800/2026	STATE OF ODISHA SANTOSH @ SANATAN SAHOO VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	// ANANDAPUR /89 /2014 () //
376	D-ABLAPL/9861/2026 ABLAPL/5801/2026	STATE OF ODISHA PRAMOD BISWAL @ PRAMOD KUMAR BISWAL VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	// JARAPADA /50 /2024 () //
377	D-ABLAPL/14473/2026 ABLAPL/5802/2026	STATE OF ODISHA NANDA KISHORE TEBAREWAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// LALBAG /109 /2020 () //
378	D-ABLAPL/14548/2026 ABLAPL/5803/2026	STATE OF ODISHA BIKAS CHANDRA MAJHI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// BAGDIA /77 /2025 () //
379	D-ABLAPL/14590/2026 ABLAPL/5804/2026	STATE OF ODISHA POOJA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// KHAJURIPADA /19 /2020 () //
380	D-ABLAPL/12842/2026 ABLAPL/5805/2026	STATE OF ODISHA PRASANTA DAS VS STATE OF ODISHA	ANUGRAHA SAMANTRAY VS	// ERASAMA /134 /2026 () //
381	D-ABLAPL/14550/2026 ABLAPL/5806/2026	STATE OF ODISHA G. RAJESH REDDY VS STATE OF ODISHA	SAYANTAN PANDA VS	// / /0 () //
382	D-ABLAPL/14592/2026 ABLAPL/5807/2026	STATE OF ODISHA RAJENDRA KUMAR @ RAJENDRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// KHAJURIPADA /19 /2020 () //
383	D-ABLAPL/14595/2026 ABLAPL/5808/2026	STATE OF ODISHA RAMJAN MOHAMMAD @ RAMANI KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// NARASINGHPUR /76 /2026 () //
384	D-ABLAPL/14075/2026 ABLAPL/5809/2026	STATE OF ODISHA NITYANANDA DIXIT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// DIGAPAHANDI /144 /2026 () //
385	D-ABLAPL/14608/2026 ABLAPL/5810/2026	STATE OF ODISHA SOMANATH GHADEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// LAXMISAGAR P.S. /260 /2026 () //

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386	D-ABLAPL/14077/2026 ABLAPL/5811/2026	ASHWIN DIXSIT @ DIXIT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DIGAPAHANDI /144 /2026 () //
387	D-ABLAPL/14896/2026 ABLAPL/5812/2026	SANTILATA SAHOO VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	TANGI /234 /2026 () //
388	D-ABLAPL/14871/2026 ABLAPL/5813/2026	PRATAP CHANDRA BEHERA @ PRATAP BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /110 /2026 () //
389	D-ABLAPL/14867/2026 ABLAPL/5814/2026	DEBRAJ BEHERA @ DEBARAJ VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /110 /2026 () //
390	D-ABLAPL/14600/2026 ABLAPL/5815/2026	BASANTI MODI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	GHASIPURA /13 /2026 () //
391	D-ABLAPL/14660/2026 ABLAPL/5816/2026	AMAN SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /38 /2026 () //
392	D-ABLAPL/14809/2026 ABLAPL/5817/2026	JAYAPRAKASH JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /804 /2025 () //
393	D-ABLAPL/12452/2026 ABLAPL/5818/2026	RUPALI DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /134 /2026 () //
394	D-ABLAPL/14814/2026 ABLAPL/5819/2026	BIJAYA PRADHAN @ BIJAY KUMAR PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	DELANGA /120 /2026 () //
395	D-ABLAPL/14873/2026 ABLAPL/5820/2026	DIBYA JYOTI PANDA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	//0 () //
396	D-ABLAPL/14956/2026 ABLAPL/5821/2026	PRAKASH TRIPATHY VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /131 /2026 () //